

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2017
&
APPEAL NO. 20 OF 2017

Dated : 11th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

ANSAL API

...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Surabhi Pandey
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R.1

Mr. Majid Durrani for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.12.2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Ts/js